NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/114/(IB)/2017

NAME OF THE PETITIONER(S)

: SHAH BROTHERS ISPAT LTD

NAME OF THE RESPONDENT(S)

: TECH MEGACORP INTERNATIONAL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. Arm Moha. 1.

Cornel for Petitioner

K. Chandronken V MAHBSH

Count das SBI P.C.S. for RP

ORDER

Counsel for petitioner/Operational creditor present. IRP present. Counsel representing the State Bank of India present and filed counter. Heard the submissions of both the sides. Order is reserved.

-Sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc